



\$~6 to 12 (en-bloc)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 475/2019 & CRL.M.A. 2056/2019

SUNINDER SANDHA

..... Petitioner

Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus

JYOTI PAUL & ORS

..... Respondents

Through: Mr. Adit S. Pujari and Mr Maitreya Subramanian,
Advs. for R-2 to R-4.

7

+ CRL.M.C. 487/2019

SUNINDER SANDHA

..... Petitioner

Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus

SAUMYA ADLAKHA & ORS

..... Respondents

Through: Mr. Adit S. Pujari and Mr Maitreya Subramanian,
Advs. for R-2 to R-4.

8

+ CRL.M.C. 488/2019 & CRL.M.A. 2103/2019

SUNINDER SANDHA

..... Petitioner

Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus

JYOTI PAUL & ORS

..... Respondents

Through: Mr. Adit S. Pujari and Mr Maitreya Subramanian,
Advs. for R-2 to R-4.

9

+ CRL.M.C. 489/2019

SUNINDER SANDHA

..... Petitioner

Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus

SAUMYA ADLAKHA & ORS

..... Respondents

Through: Mr. Adit S. Pujari and Mr Maitreya Subramanian,
Advs. for R-2 to R-4.

10

+ CRL.M.C. 490/2019 & CRL.M.A. 2107/2019



SUNINDER SANDHA Petitioner
Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus
SAUMYA ADLAKHA & ORS Respondents
Through:

11

+ CRL.M.C. 492/2019 & CRL.M.A. 2113/2019
SUNINDER SANDHA Petitioner
Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus
SAUMYA ADLAKHA & ORS Respondents
Through: Mr. Adit S. Pujari and Mr Maitreya Subramanian,
Advs. for R-2 to R-4.

12

+ CRL.M.C. 501/2019 & CRL.M.A. 2136/2019
SUNINDER SANDHA Petitioner
Through: Mr Raymon Singh and Ms Shreya Monga, Advs.
versus
JYOTI PAUL & ORS Respondents
Through: Mr. Adit S. Pujari and Mr Maitreya Subramanian,
Advs. for R-2 to R-4.

CORAM:
HON'BLE MR. JUSTICE JASMEET SINGH

% **ORDER**
01.04.2022

List on 18.10.2022.

Interim orders to continue

JASMEET SINGH, J

APRIL 1, 2022/sr

[Click here to check corrigendum, if any](#)